

1	2	3	4	5
14.	Uttar Pradesh	969	2891	3860
15.	Tripura	9	0	9
16.	West Bengal*	398	51	449
17.	Maharashtra*	114	6	120
18.	Nagaland*	8	0	8
19.	Gujarat*	127	49	176
20.	Punjab*	83	402	485
TOTAL		6587	8730	15317

*Position as indicated by State Governments in 2006.

@ Data not available for other societies.

12.00 Noon

(MR. DEPUTY CHAIRMAN in the Chair)

PAPERS LAID ON THE TABLE

Report and Accounts (2007-08) of the Indian Council of Arbitration, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Forty-third Annual Report and Accounts of the Indian Council of Arbitration (ICA), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 599/15/09]

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : Sir, I lay on the Table, under sub-section (3) of Section 40 of the Protection of Human Rights Act, 1993, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs:

- (1) G.S.R. 199 (E), dated the 25th March, 2009, publishing the National Human Rights Commission (Annual Statement of Accounts) Amendment Rules, 2009. [Placed in Library. See No. L.T. 388/15/09]
- (2) G.S.R. 379 (E), dated the 2nd June, 2009, publishing corrigendum to the Hindi version of the Notification No. G.S.R.199 (E), dated the 25th March, 2009, to substitute certain entries in the original Notification. [Placed in Library. See No. L.T. 727/15/09]

**MoU (2009-10) between the Government of India and the Handicrafts
and Handlooms Exports Corporation of India Limited**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Textiles) and the Handicrafts and Handlooms Exports Corporation of India Limited (HHEC), for the year 2009-10. [Placed in Library. See No. L.T. 581/15/09]

Notifications of the Ministry of Defence

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAMRAJU): Sir, I lay on the Table, under Section 47 of the Armed Forces Act, 2007, a copy each (in English and Hindi) of the following Notifications of the Ministry of Defence:

- (1) G.S.R. 6 (E), dated the 14th May, 2009, publishing the Armed Forces Tribunal (Practice) Rules, 2009.
- (2) G.S.R. 7 (E), dated the 18th May, 2009, regarding the Armed Forces Tribunal (Salaries, Allowances and Conditions of Service of Chairperson and Members) Rule, 2009. [Placed in Library. See No. L.T. 531/15/09]

Notifications of the Ministry of Labour and Employment

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Sir, I lay on the Table, under sub-section (2) of Section 7 of the Employees Provident Funds and Miscellaneous Provisions Act, 1952, a copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment:

- (1) G.S.R. 451 (E), dated the 29th June, 2009, publishing corrigendum to Notification G.S.R. 689 (E), dated the 26th September, 2008, to substitute certain entries in the original Notification. [Placed in Library. See No. L.T. 536/15/09]
- (2) G.S.R. 514 (E), dated the 10th July, 2009, publishing the Employees' Pension (Amendment) Scheme, 2009. [Placed in Library. See No. L.T. 535/15/09]

- I. **Notifications of the Ministry of Road Transport and Highways.**
- II. **Report and Accounts (2006-07) of the National Highways Authority of India and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956:
 - (1) S.O. 1068 (E), dated the 30th April, 2009, regarding acquisition of land, with or without structure, from Km. 284.600 to Km. 332.600 (Karur-Coimbatore Section) on National Highway No. 67 in Coimbatore District in the State of Tamil Nadu.